

**REPORT FILED BY THE ADMINISTRATOR SEIAA IN OA NO 71/2019 FILED BY SHRI.SANJEEV S.J BEFORE THE N.G.T: PRINCIPAL BENCH**

Mr.Ajayakumar Prasad and Mr.R.Anil Kumar, Authorised Signatories, M/s Dragonstone Reality Pvt. Ltd., "B" Hub, Cardinal Cleemis Centre for Innovations, Mar Ivanios Vidya Nagar, Nalanchira, Thiruvananthapuram, Kerala 695 015, vide application received dated 01.01.2019 has sought Environmental Clearance under EIA Notification, 2006 for the proposed expansion of mixed land use (Master Plan) project by M/s Dragon Stone Reality Pvt. Ltd. at Attipra Village, Thiruvananthapuram Taluk, Thiruvananthapuram District, Kerala. The project comes under category B of schedule 8(b) of EIA Notification, 2006.

The project was earlier recommended for Environmental Clearance in the 32<sup>nd</sup> EAC meeting held on 02.07.2018 by MoEF & CC for a built up area of 1,33,491 sq.m. Now the proponent has requested to grant EC for the expansion of built up area by adding 1,37,673.4 sq.m. After the proposed expansion, the total built up area will be 2,71,164.4 sq.m in same plot area. This Authority has received so many complaints against the project.

The proposal is now pending before the SEAC for the consideration of ToR for the proposed expansion. Since the proposed project comes under category 8(b) to the schedule to the EIA Notification, 2006, the proponent can apply for EC before the SEIAA. The SEAC has not been taken any decision so far regarding acceptance of ToR for the proposed expansion. The SEAC will consider all the allegations mentioned in the letter petition of the applicant and take appropriate decision.

Meanwhile, the Director, Regional Officer of MoEF, Bangalore has been requested to fix and intimate a date for joint verification as ordered by the Hon'ble National Green Tribunal.

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